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**C.A.T. Bench, Jaipur**

| Date of Order                                                                                                                                   | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|-------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p>Reply filed to<br/>the O.A.<br/>on 24-11-02<br/>by [Signature]</p> <p>Rejoinder filed<br/>on 24-11-02<br/>by [Signature]</p> <p>11/12/02</p> | <p>Circumstances, let the reply be taken<br/>on record. Let the applicant may file<br/>rejoinder, if any, within four weeks.<br/>List it on 11-12-2002.</p> <p>[Signature]<br/><b>M. L. CHAUHAN</b><br/>MEMBER (JUDICIAL)</p> <p>[Signature]<br/><b>(H. O. GUPTA)</b><br/>ADMINISTRATIVE MEMBER</p> <p>Mr C.B. Sharma Counsel for the applicant<br/>Mr B.N. Senohra Counsel for the respondent</p> <p>D. B. not formed today. 23/11/03<br/>Be listed before D. B. on.....</p> <p>[Signature]<br/>Dy. Registrar<br/>C.A.T. Jaipur Bench</p> <p>23-1-2003<br/>Mr. C.B. Sharma, Counsel for the applicant<br/>None present for the respondents.<br/>The learned counsel for the applicant<br/>says that his client wants to withdraw this<br/>OA. This OA is accordingly dismissed<br/>as withdrawn.</p> <p>[Signature]<br/><b>A. P. NAGRATH</b><br/>ADMINISTRATIVE MEMBER</p> <p>[Signature]<br/><b>G. L. GUPTA</b><br/>VICE CHAIRMAN</p> |

copy sent/given  
note 21/12/02  
at 24.1.03